

help colleges in strengthening their faculty, in improving their library and laboratory facilities and in providing them with workshop and other similar facilities to enable them to achieve and maintain proper standards. The conditions laid down to enable the colleges to take advantage of the assistance from the Commission during the Fifth Plan period *inter-alia* provide that there should be a minimum enrolment of 400 students excluding pre-university/pre-degree/intermediate classes and staff of at least 20 suitably qualified permanent teachers. In the case of colleges providing two-year degree courses the minimum required enrolment will be 270 and at least 15 suitably qualified permanent teachers.

The Commission has also decided that the enrolment and faculty strength in respect of colleges located in backward areas may be as follows:

	Enrolment	Faculty Strength
(1) Colleges offering three-year degree courses.	300	15
(2) Colleges offering two-year degree courses	200	10

The funds to be earmarked for providing the type of assistance mentioned above during 1976-77 will depend upon the extent of funds that may be made available for the University Grants Commission.

Fixation of Pay of Teachers in Delhi Schools

689. SHRI NIRIPATI RANJAN CHAUDHRY : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Delhi Administration has issued instructions to the effect that the pay scales of Trained Graduate Teachers in Government Higher Secondary Schools who joined before 1st January, 1968 be fixed at Rs. 550;

(b) whether it is also a fact that the pay scales of such teachers in most of the schools have been fixed at Rs. 525 and the affected teachers have been asked to represent individually to the Administration;

(c) whether Government have made enquiry into the matter;

(d) if so, what is the number of such cases;

(e) what action Government have taken or propose to take against erring schools; and

(f) what steps are being taken to fix the scales of such teachers at Rs. 550?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) No, Sir.

(b) No, Sir.

(c) to (f) In view of reply (a) and (b), question does not arise.

Development work in Jama Masjid area in Delhi

690. SHRI GANESH LAL MALI : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have any plans for the development of areas round Jama Masjid particularly Matia Mahal, Sir Syed Ahmad Road and the sweeper colony in Kucha Chelan in Delhi;

(b) if so, the details thereof; and

(c) by when the development work in these areas is likely to start?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAM-AIAH) : (a) The redevelopment plan for the area around Jama Masjid is already under execution. At present there is no scheme for development of Matia Mahal

and Sir Syed Ahmad Road areas. Phatak Kucha Chelan forms a part of Delhi Ajmeri Gate redevelopment scheme and a proposal for development of this area is under consideration.

(b) and (c) The redevelopment scheme in respect of Jama Masjid complex is being executed in three phases as follows:—

(i) Landscaping of a formal garden in parade ground area;

(ii) construction of 48 basement shops; and

(iii) development of garden/piazza around Jama Masjid.

The first phase is already complete. Construction of 24 shops out of 48 is also complete and the construction of another 24 shops is in hand. Development of garden/piazza around Jama Masjid has been carried out but it will be developed further.

Seminar organised by Kamalnayan Bajaj Memorial

691. SHRI RABI RAY : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the recommendations made by an inter-university seminar on "Gandhian Values of Education" organized by Kamalnayan Bajaj Memorial at Wardha on January 5, 1976;

(b) whether it is also a fact that student representatives of sixtyfive universities attended the seminar; and

(c) whether the Central Government was requested to send its representative to the seminar, and if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.

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P. YADAV) : (a) to (c) Although, the Ministry is aware of certain reports appearing in the press about the seminar, it has received no communication about the seminar from its organisers.

Setting up of Laboratories for Testing Adulterated Food Stuffs

692. SHRI RABI RAY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the Central Government have decided to set up more central laboratories in different regions of the country for testing adulterated food stuff; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) (a) and (b) The Prevention of Food Adulteration (Amendment) Bill, 1974 as reported by the Joint Committee, provides for the setting up of more Central Food Laboratories. This will be done after the bill is enacted into law.

Emergency Agricultural Production Programme

693. SHRI DEORAO PATIL : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government had formulated an Emergency Agricultural Production Programme in 1972-73 involving an outlay of Rs. 250 crores, in order to increase the production of foodgrains in the country;

(b) if so, the total increase in the production of foodgrains as a result of this programme and the value thereof; and

(c) the names of the States in which this programme was implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS